

(d) and (e) The receipt and disposal of applications for sanction of Samman Pension is a continuous process. Efforts are made to dispose of the cases as early as possible.

*Prison*  
Tihar Jail

2023. SHRI PRADEEP KUMAR YADAV:  
SHRI RAVI PRAKASH VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether 'B' category has been eliminated in Tihar Jail;

(b) if so, the reasons therefor;

(c) whether Government are considering to restore the 'B' grade in Tihar Jail;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) Yes, Sir. The Government of National Capital Territory of Delhi have abolished the system of classification of prisoners into 'B' and 'C' class as provided for in Delhi Jail Manual on the recommendations of "Rationalisation of Classification of Prisoners Committee" headed by Mrs. Justice Santosh Duggal, as such classifications cannot be justified on Santosh Duggal, as such classifications cannot be justified on the Constitutional and Human-Rights grounds.

(c) No, Sir.

(d) Does not arise.

(e) The grounds on which the classification system was abolished continue to remain valid.

[English]

*Sanctioned Project*  
9/5/99  
**Hogenakal Drinking Water Project**

2024. SHRI K.P. MUNUSAMY: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government have cleared the Hogenakal drinking water project in Tamil Nadu;

(b) if not, the reasons therefor;

(c) the cost of the project;

(d) the total assistance to be made by the Central Government to the project;

(e) whether there is any move to cover Hosur and Dhali area in Krishnagiri constituency; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) to (d) A Project proposal named "Hogenakal water supply and sanitation project", submitted by Government of Tamil Nadu, estimated to cost Rs. 788 Crore, has been cleared by the Rajiv Gandhi National Drinking Water Mission (RGNDWM) for possible World Bank assistance.

(e) No, Sir.

(f) The project areas were finalised by the State Government of Tamil Nadu keeping in view the Flouride affected habitations.

[Translation]

*Sanctioned*  
*9/5/99*  
e/ **Barron Land**

2025. SHRI MITRASEN YADAV:  
SHRI JAGAT VIR SINGH DRONA:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the details of the barron land in the country at present, State-wise;

(b) the areas of land which have been made fit for agriculture during last three years;

(c) the details of sanctioned/approved projects under barron land development programme in Uttar Pradesh during 1997-98;

(d) the details of projects which have not been sanctioned/approved so far and the reasons therefor; and

(e) the time by which pending projects are likely to be sanctioned/approved?